

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **15.09.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

- No Mention will be permitted without prior consent of the other side.**
- To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 369/2026 For Stay IA No. 1049/2026	Amandeep Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
2.	Comp App (AT) (CH) (Ins) No. 442/2026 For Stay IA No. 1255/2026	Kulwant Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
3.	Comp App (AT) (CH) (Ins) No. 461/2026 For Stay IA No. 1304/2026	Ishpal Kaur Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
4.	Comp App (AT) (CH) (Ins) No. 462/2026 For Stay IA No. 1305/2026	Gurvinder Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
5.	Comp App (AT) (CH) (Ins) No. 464/2026 For Stay IA No. 1309/2026	Gurvinder Kaur Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
6.	Comp App (AT) (CH) (Ins) No. 467/2026 For Condone Delay IA No. 1318/2026 For Stay IA No. 1319/2026	Veena Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1

7.	Comp App (AT) (CH) (Ins) No. 468/2026 For Stay IA No. 1320/2026	Manjeet Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
8.	Comp App (AT) (CH) (Ins) No. 469/2026 For Stay IA No. 1321/2026	Surinder Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
9.	Comp App (AT) (CH) (Ins) No. 474/2026 For Stay IA No. 1341/2026	Inderjeet Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
10.	Comp App (AT) (CH) (Ins) No. 338/2026 For Exemption IA No. 962/2026 For Stay IA No. 963/2026	Jindal Saw Limited (SRA of S Sathavahana Ispat Limited) Vs Employees' Provident Fund Organisation	Mr. Gautam S Raman	
11.	Comp App (AT) (CH) (Ins) No. 339/2026 For Stay IA No. 964/2026 For Exemption IA No. 965/2026	Jindal Saw Limited (SRA of S Sathavahana Ispat Limited) Vs Employees' Provident Fund Organisation & Anr.	Mr. Gautam S Raman	
12.	Comp App (AT) (CH) (Ins) No. 456/2026 For Exemption IA No. 1291/2026 For Stay IA No. 1292/2026 For Condone Delay IA No. 1293/2026	Assistant Commissioner of Customs Vs Segno Ceramics Pvt Ltd & Anr.	Ms. Pooja Jain	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 299/2026 For Direction IA No. 849/2026 For Stay IA No. 850/2026	Challakonda Shobha Raghuram, Director (Suspended Powers) of Visakha Prime Properties Constructions Ltd Vs ASREC (India) Ltd, Rep by Chief Manager & 2 Ors.	Mr. Bendi Raviteja	Mr. Ganesh Venkata Siva Rama Krishna Remani R2/RP
14.	IA No. 938/2026 (To implead) (With Defects) in Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 11 Ors	Ms. Preeti Mohan Mr. Y Suryanarayana Mr. Sharad Sanghi A3	Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr. A Chakravarthy Mudiraj-R11

15.	Comp App (AT) (CH) No. 129/2025 For Exemption IA No. 1439 & 1440/2025 (Interim Order)	Jaber Abdul Wahab & 2 Ors Vs TP Anilkumar & 3 Ors. WITH	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
16.	Comp App (AT) (CH) No. 130/2025 For Exemption IA No. 1442/2025 For Direction IA No. 1828/2025 & 811/2026 (Interim Order)	Pulikkal Veetil Abdul Wahab Vs TP Anilkumar & 3 Ors. WITH	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
17.	Comp App (AT) (CH) No. 131/2025 For Exemption IA No. 1444/2025 (Interim Order)	Indus Motor Company Private Limited & Anr. Vs TP Anilkumar & 3 Ors. WITH	Ms. Rupal Bhatia	Mr. Thriyambak J Kannan R1-R4
18.	Comp App (AT) (CH) No. 132/2025 For Exemption IA No. 1454/2025 (Interim Order)	Ajmal Abdul Wahab & Anr. Vs TP Anilkumar & 3 Ors	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
19.	Comp App (AT) (CH) (Ins) No. 309/2025 For Stay IA No. 914/2025 To dispense with IA No. 915/2025	FirstStep Ventures Ltd Resolution Applicant of Frontier Lifeline Pvt Ltd Vs S. Rajagopal Chairman- Monitoring Committee of Frontier Lifeline Pvt Ltd	Mr. Anirudh Krishnan	Mr. B Dhanaraj
20.	IA No. 1239/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 336/2026 For Exemption IA No. 958/2026	KS Wind & Renewables India Pvt Ltd Vs Siemens Gamesa Renewable Power Pvt Ltd	Mr. S Vedhavel	
21.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 To Adv. Hg. IA No. 1200/2024	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd Vs Allied Hi-tech Industries Pvt Ltd & 2 Ors	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 R3
22.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd & 2 Ors WITH	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R2

23.	Comp App (AT) (CH) (Ins) No. 301/2025 For Stay IA No. 880/2025	Mata Energy Ltd Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA in matter of Mata Energy Ltd. Vs CA Nagabhushan, RP/Chairman of Monitoring Committee in matter of Mata Energy Ltd & 3 Ors WITH	Ms. Mummaneni Vazra Laxmi	
24.	IA No. 1206/2025 (Contempt App.) & IA No. 1080/2025 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 To Adv. Hg. IA No. 1081/2025 & 1289/2026 For Direction IA No. 1082/2025 (Interim Order)	Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd & 2 Ors	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R3

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	SR Mohan & Anr. Vs Duvalla Deekshitulu & 10 Ors	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil R11
26.	TA (AT) No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
27.	TA (AT) No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors. WITH	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta- R1 Mr. Amit Agarwal R2
28.	TA (AT) No.170- 171/2021 (Comp App (AT) (Ins) No. 1094-1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt Ltd & 4 Ors	Mr. Athiban Vijay	Mr. Sanjay Gupta- R1 Mr. Arun Karthik Mohan R2, R4 Mr. P Raj Kumar Jhabakh R5

29.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T Durga Prasad PCS
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For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) (Ins) No. 397/2025 For Stay IA No. 1156/2025	MS Laxman Rao Vs IFCI Limited	Mr. Raja Shekar Rao Salvaji	Mr. G Kalyan Jhabakh
31.	Comp App (AT) (CH) (Ins) No. 89/2026 For Stay IA No. 258/2026 For Exemption IA No. 259/2026	Alagar Ananthan Chief Financial Officer of Maagrita Exports Ltd (In CIRP) Vs SR Shriraam Shekher & Anr.	Mr. S Vedhavel	Mr. M Gagan Bothra Party-in-person R2
32.	Comp App (AT) (CH) (Ins) No. 171/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 2 Ors. WITH	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2 Mr. Raj Jhabakh R3
33.	Comp App (AT) (CH) (Ins) No. 172/2026 Interim Injunction IA No. 508/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs K Boothalingam & 2 Ors WITH	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2 Mr. VV Sivakumar R3
34.	Comp App (AT) (CH) (Ins) No. 173/2026 Interim Injunction IA No. 509/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 3 Ors. WITH	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2 Mr. Raj Jhabakh R3
35.	Comp App (AT) (CH) (Ins) No. 176/2026 Interim Injunction IA No. 522/2026	Nithyanantham Ramachandran Liquidator of Srivatsa International Pvt Ltd Vs K Boothalingam & 2 Ors. WITH	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2 Mr. Raj Jhabakh R3
36.	Comp App (AT) (CH) (Ins) No. 185/2026 For Stay IA No. 540/2026 For Exemption IA No. 541/2026 (With Defects) (Interim Order)	Cholamandalam Investment and Finance Company Ltd Vs Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd & 2 Ors.	Mr. Kishore Balasubramaniam	

B. Without Interim Order				
37.	Comp App (AT) (CH) (Ins) No. 41/2024 For Stay IA No. 125/2024 For Urgent listing IA No. 126/2024	Prashant Deshpande, Erst Director & 2 Ors Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors. WITH	Mr. D Ganesh Raj	Mr. T Deenadhayalan R1
38.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	Infokall Enterprise Solutions Ltd., Rep by its Authorised Signatory, Ramnath Reddy Kristipati Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & Anr	Ms. Prabha Prasad	Mr. T Deenadhayalan R1 R2
39.	Comp App (AT) (CH) (Ins) No. 45/2024 For Stay IA No. 137/2024 For Urgent listing IA No. 138/2024	Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd & 4 Ors	Mr. K Aroah	Mr. T Deenadhayalan R1
40.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr.Keerthikiran Murali R2
41.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr.Keerthikiran Murali R2
42.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr.Keerthikiran Murali R2
43.	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zacharia Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr.Keerthikiran Murali R2
44.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr.Keerthikiran Murali R2
45.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024 To Adv. Hg. IA No. 645/2026	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Raja Shekar Rao Salvaji R1 Mr. Rohan Aloor- R2
46.	Comp App (AT) (CH) (Ins) No. 205/2024 For Exemption IA No. 560 & 561/2024	Eltech Transformers Pvt Ltd Vs Lanarsy Infra Ltd	Ms. H Mubena Almas	Mr. S Chakrapani

47.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024	Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3
48.	Comp App (AT) (CH) (Ins) No. 260/2025 For Exemption IA No. 738/2025 For Stay IA No. 739/2025 For Urgent listing IA No. 740/2025	Mandava Prabhakara Rao, Suspended Director of the Corporate Debtor Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd & 5 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1 Mr. Vinod Kumar R2 Mr. Amir Bavani R3 Ms. Manjushree Mitra R6
49.	Comp App (AT) (CH) (Ins) No. 282/2025 For Stay IA No. 790/2025	Mandava Prabhakara Rao, Suspended Director of NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1 Mr. Vinod Kumar R2
50.	Comp App (AT) (CH) (Ins) No. 289/2025 For Exemption IA No. 824/2025 For Stay IA No. 825/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd & 2 Ors. WITH	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Vinod Kumar R2 Mr. Amir Bavani R3
51.	Comp App (AT) (CH) (Ins) No. 290/2025 For Stay IA No. 827/2025 For Exemption IA No. 828/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd & Anr	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Vinod Kumar R2
52.	Comp App (AT) (CH) (Ins) No. 261/2025 To dispense with IA No. 742/2025	KGR Constructions Pvt Ltd Vs K Murali Krishna Prasad, Liquidator of ISR Infra Pvt Ltd	Mr. Anant Merathia	Mr. Maharshi Viswaraj

12:45 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
53.	Comp App (AT) (CH) (Ins) No. 360/2026 For Stay IA No. 1014/2026 For Exemption IA No. 1015/2026 For Additional Docs. IA No. 1016/2026 For Direction IA No. 1017/2026	Nuzhat Aisha Naseer Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
54.	Comp App (AT) (CH) (Ins) No. 361/2026 For Exemption IA No. 1018/2026 For Direction IA No. 1019/2026 For Stay IA No. 1020/2026 For Additional Docs. IA No. 1021/2026	Awaiz Ahmed Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
55.	Comp App (AT) (CH) (Ins) No. 363/2026 For Exemption IA No. 1023/2026 For Additional Docs. IA No. 1024/2026 For Direction IA No. 1025/2026 For Stay IA No. 1026/2026	Naseer Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	Mr. Pranava Charan R1 R2

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
56.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors Vs Rizwana Anjum & 2 Ors WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
57.	Comp App (AT) (CH) No. 117/2022 For Stay IA No. 1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
58.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghdadi & 8 Ors Vs Fakhruddin Mohammed & 7 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
59.	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022	Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

60.	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Ziauddin Nayyar & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
61.	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
62.	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022	Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
63.	Comp App (AT) (CH) No. 123/2022 For Stay IA No. 1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
64.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023 To Vacate Stay IA No. 1029/2026 (Interim Order)	Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
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- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
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- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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